

(b) The Advertisement Representatives are appointed after inviting applications through open advertisements'. The following points are kept in view while making their selection:

(1) the candidates should have good public relations, contacts;

(2) they should preferably have their own conveyance and telephone;

(3) they should have adequate experience in procuring advertisements;

(4) yearly business guaranteed by the candidates. These representatives get remuneration at the following rates:—

(i) 8% of the commission on all such advertisements which have been released through advertising agencies and for which payments have been received.

(ii) A commission of 23% on all advertisements procured directly without the intervention of advertising agencies.

(iii) Additional 2% bonus on the entire business, provided the same exceeds the guaranteed business.

Opening of second T.V. channel in Hyderabad

1944. PROP. C. LAKSHMANNA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether there is any proposals under Government's consideration to open second channel in Hyderabad Doordarshan Kendra;

(b) if so, what is the time schedule for the programme; and

(c) if not, what are the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V. N. GADGIL): (a) No, sir.

(b) Does not arise.

(c) Expansion of TV service including provision of second channel at various Doordarshan Kendras, depends on the availability of resources and is carried out in a phased manner.

Regularisation of Assistant Engineers in C.P.W.D.

1945. SHRIMATI MAIMOONA SULTAN. Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether it is a fact that all *ad hoc* promotions of the Junior Engineers to the post of Assistant Engineers in C. P. W. D. since 1973 have not yet been regularised;

(b) if so, what are the reasons therefor; and

(c) by when those promotions are likely to be regularised?

THE MINISTER OF WORKS AND HOUSING (SHRI ABDUL GHAFOOR): (a) All *ad-hoc* promotions of the Junior Engineers to the post of Assistant Engineers in C.P.W.D. since 1973 have not yet been regularised, through a few *ad-hoc* promotions were regularised in 1977-78.

(b) All these *ad-hoc* promotions could not be regularised due to a Writ Petition pending before the Delhi High Court.

(c) This question will be considered after the disposal of the Writ Petition.

Water supply in Mirzapur, Banda, Hamirpur etc.

1946. SHRI SOHAN LAL DHUSIYA: Will the Minister of WORKS AND HOUSING be pleased to state

! what steps have been taken by the] Central Government for drinking water supply in areas of Mirzapur, Banda, Hamirpur, Lalitpur and Jhansi districts?

TBE MINISTER OF WORKS AND HOUSING (SHRI ABDUL GHAFOOR): Water supply is a State subject. Water supply schemes are prepared, implemented, operated and maintained by the State Governments. The priority for taking up individual schemes is decided by the State Gov-

ernment. The Central Government provide funds under the Accelerated Rural Water Supply Programme for coverage of problem villages. According to the report received from the Government of Uttar Pradesh, the coverage of problem villages in the five districts is as follows:—

Name of the district	No. of problem villages identified (as on 1-4-1980)	No. of problem villages covered up to March 1984
Mirzapur	1910	992
Banda	650	488
Hamirpur	573	162
Lalitpur & Jhansi	887	630

Unremunerative - prices of cotton, groundnut and sugarcane

1947. SHRI CHIMANBHAI MEHTA: Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state:

(a) whether Government's attention has been drawn to the fact that the prices of some varieties of cotton, groundnut, sugarcane and such other commodities have gone much below the remunerative price level;

(b) if so, what steps Government have taken to maintain the prices;

(c) whether it is a fact that cotton and such other commodities are proposed to be allowed to export to maintain the prices; and

(d) if so, what are the details in this regard?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT (SHRI CHANDULAL CHANDRAKAR): (a) During the past few months, the wholesale prices in respect of different agricultural commodities reveal a mixed picture. While foodgrain prices have remained steady, groundnut prices showed some decline during January-

February, 1985 but ruled higher than the support price and firmed up thereafter. The prices of rapeseed and mustard generally ruled above the support level except in some markets where these are reported to have declined recently. While the wholesale prices of cotton in the medium/superior medium staple group have ruled much above the minimum support levels, the prices of cotton in the long/superior long staple group in some of the centres have been ruling close to the support levels for the fair average quality of cotton. The sugarcane growers have been generally getting prices higher than the statutory minimum support levels.

(b) It is a declared policy of the Government that the interests of all classes of farmers are protected and, as is well known, the Government have been fixing support prices of various agricultural commodities and have also been organising market support operations in order to ensure that the prices do not fall below the support levels. The prices so fixed by the Government cover cost of production and also provide a reasonable margin of profit to give incentive to farmers for investment and adoption of improved technology. The Food Corporation of India, the Cotton Cor-